

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(11)C.P.(IB)1020(MB)/2019

CORAM:

SHRI M.K.SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.05.2019**

NAME OF THE PARTIES: Srei Equipment Finance Limited.
V/s
Valecha Engineering Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for Petitioner present.
2. By the Order of the Bench matter is adjourned to **18.06.2019**.

Sd/-

M.K.SHRAWAT
Member (Judicial)

08.05.2019
Aah=